

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

17.07.2020

M.A./350/295/2020

O.A./350/735/2019

(EXECUTION)

ITEM NO:15

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

SUVENDU SUR

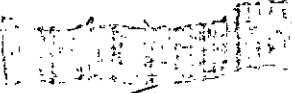
-V/S-

S E RAILWAY

Mr. A.Chakraborty

Ms. S.Choudhury



Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel appearing for both sides.</p> <p>2. In O.A. 735/2019, the Revisional Authority was directed to dispose of the pending revisional application within a period of three months. The order was issued on 15.01.2020.</p> <p>3. Ld. Counsel for the applicant alleges that till date no order has been passed on his revisional application. Hence, he has come up for execution application through this M.A. No. 295/2020.</p> <p>4. Since the Revisional Authority was to pass an order, I direct that the order be issued on the pending revisional application within a period of six weeks from the date of receipt of a copy of this order.</p> <p>5. M.A. stands disposed of accordingly.</p> <p>6. Plain copy of this order be made over to Ld. Counsel for both sides.</p> <p style="text-align: right;">  (DR. NANDITA CHATTERJEE) MEMBER(A) </p> <p>RK</p>